

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1025
TO BE ANSWERED ON 24TH JULY, 2018

CLAIMS OF GUJARAT UNDER NFS SCHEME

1025. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Gujarat has made any claims regarding its State share under the National Food Security (NFS) scheme;
- (b) if so, the details in this regard; and
- (c) the steps taken by the Government to release the amount of funds mentioned in the said claim?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c) : Claims have been received from the Government of Gujarat for release of Central assistance for meeting expenditure on intra-State movement & handling of foodgrains and FPS dealers' margin under the National Food Security Act. Based on examination of claims received from the State Government, Rs 278.36 crore has been released to Government of Gujarat for the financial year 2016-17 and 2017-18 (April, 2017 to December, 2017)
